## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

IA 19/2017 with TP No. 123/397-398/NCLT/AHM/2016 (New) CP No. 26/397-398/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

Name of the Company:

Kanakbhai Ratilal Patel

V/s.

Balajikrupa Estates Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

REPRESENTATION S.NO. NAME (CAPITAL LETTERS) **DESIGNATION SIGNATURE** 

Ms. Tushar P. Hemani, Advocate appearing 1. Vaibhavi K. Parikh. Advocate p1-3

2. PAVAN S-GODZAWALA ADVOCATE PETITIONER Muellemula

3- Kunal P. Vaishnau.

## ORDER

Learned Advocate Mr. Pavan Godiawala present for Petitioner. Learned Advocate Mr. Tushar Hemani with Learned Advocate Ms. Vaibhavi Parikh present for Respondents no. 1 to 3. Learned Advocate Mr. Kunal Vaishnav present for Respondent no. 4.

Rejoinder filed in IA 19/2017.

Heard arguments in IA 19/2017 of Learned Counsel for Original Petitioner and Learned Counsel for original Respondents in IA 19/2016.

Order on IA 19/2017 reserved.

List TP 123/2016 on 08.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 3rd day of August, 2017.